

SHRI V. P. RAO: I mean, exactly the same category of consumers are charged different rates especially when they are supplied power from the same source. For instance, in Madras the charge is 3£ annas per unit but when it is given to licensees in Nagapattinam and Erode they are charged 5i annas.

SHRI J. S. L. HATHI: I have no information but I shall look into that.

SHRI V. P. RAO: Is it a fact that the U.P. Government has refused to take power from Bhakra-Nangal because of the very high charges?

SHRI J. S. L. HATHI: No, that is not a fact; they said that the Rihand scheme would come up soon and at present they were not feeling the shortage of power.

PERSONS TRAINED FOR COMMUNITY PROJECTS

*404. SHRI S. N. DWIVEDY: Will the Minister for PLANNING be pleased to state:

(a) the number of institutes established by Government for training persons for community development projects; and

(b) the total number of persons trained so far in these institutes?

THE DEPUTY MINISTER FOR PLANNING (SHRI S. N. MISHRA): (a) and (b). A statement is placed on the Table of the House. [See Appendix VIII, Annexure No. 113.]

SHRI S. N. DWIVEDY: May I know the places where these centres have been established?

SHRI S. N. MISHRA: Although I think it would be time-consuming, I can give the localities, the places where these centres have been established:

Block Development Officers—

1. Nilokheri
2. Hyderabad (Deccan) and
3. Ranchi (Bihar).

Social Education Organisers—

1. District Karnal (Punjab)
2. Allahabad (Uttar Pradesh) Agricultural Institute
3. Visvabharati (West Bengal)
4. Tata Institute of Science, Hyderabad,

MR. CHAIRMAN: That is enough for him.

SHRI S. MAHANTY: Is there any.....

MR. CHAIRMAN: in Orissa?

SHRI S. MAHANTY: uniform syllabus for all these courses, e.g., for Extension Training Centres?

SHRI & N. MISHRA: Although it is a blanket question to which it is very difficult for me to give a blanket reply, I can only say that for different cadres we have different types of training.

SHRI S. MAHANTY: I mentioned specifically the Extension Training Centres. These turn out village level workers or group level workers and so on and so forth. I ask whether there is any uniform syllabus for all these training courses.

SHRI S. N. MISHRA: For village level workers we have definitely a uniform syllabus, but the only point to be made clear in this context is that there might be some lack of uniformity in the training of village level workers because of so many considerations; but we have also done that.

SHRI S. MAHANTY: The question is: Have you any syllabus for village level workers? If so, what is the nature of that syllabus? What subjects do you train them in?

SHRI S. N. MISHRA: I think I will have to refer to some of the pamphlets issued by the Community Project Administration in this regard.

SHRI S. MAHANTY: In this regard they are as vague as the Minister's reply.

SHRI S. N. DWIVEDY: May I know whether the services of those who have been trained in these centres have been utilised in their respective community project centres?

SHRI S. N. MISHRA: Yes, their services have been utilised. I think the House would realise that in some cases we have actually been experiencing shortages which we have been constantly trying to make good,

SHRI S. N. DWIVEDY: Are these centres proposed to be on a permanent basis or will it be established whenever there is requirement for it?

SHRI S. N. MISHRA: Taking into account the long-term nature of the work they might be considered somewhat permanent.

SHRI T. BODRA: Are the Government aware that despite many of the tribal officers being available for these centres not a single tribal has ever been sent for this training to any of the centres?

SHRI S. N. MISHRA: The underlying assumption that most of the tribal officers were eligible for it might be correct and if that is so, many of them might have been taken. It is, however, a point worth enquiring.

*405. [*The questioner (Shri Govinda Reddy) was absent. For answer, vide col. 2664 infra.*]

*406. [*The questioner (Shri J. V. K. Vallabharao) was absent. For answer vide col. 2665 infra.*]

REFUND OF PAKISTAN'S SHARE OF THE JOINT CONTRIBUTION TO THE U. N. O.

•407. SHRI P. C. BHANJ DEO: Will the PRIME MINISTER be pleased to state whether the question of the refund to India of Pakistan's share of

the joint contribution of India and Pakistan to the United Nations Organisation has been taken up with the Government of Pakistan?

THE DEPUTY MINISTER FOR EXTERNAL AFFAIRS (SHRI ANIL K. CHANDA): Yes, Sir.

SHRI P. C. BHANJ DEO: May I know, when it was taken up?

SHRI ANIL K. CHANDA: We made the payment in 1948 and ever since we have been asking the Pakistan Government to pay back this amount.

SHRI P. C. BHANJ DEO: May I know, whether the Minister is aware of the fact that the Public Accounts Committee is greatly interested in the matter?

SHRI ANIL K. CHANDA: Yes.

SHRI P. C. BHANJ DEO: In that case what is the Ministry doing about it?

SHRI JAWAHARLAL NEHRU: The report to the Public Accounts Committee, I presume, is not considered by the Pakistan Government with any care, if any. It is not this single matter which is considered but a number of items as between the Pakistan Government and the Government of India, they are all rather mixed up. We have a number of big demands upon them; they have a certain number of demands upon us, and I believe our Finance Minister discussed this with their Finance Minister on several occasions and he has stated that he is making progress in the discussions, and only recently, I believe, he stated that he hoped to discuss this matter further and possibly in Washington where they are going to meet and then fix some time here for finalising it.

SHRI S. MAHANTY: May I know if any amount has been recovered from these contributions?

SHRI ANIL K. CHANDA: Which contributions?